1	2	3	4	5
		SECL	1. Kotma West OC	Extractable reserve exhausted
			2. Banki 9 $\&$ 10	
			3. Jainagar 5&6	
4	2010-11	ECL	Manoharbahal UG,	Exhaustion of mineable
			a unit of Barmondia-	reserve in working seam
			(A)Colliery	
		BCCL	Madhuband UG	Technical reason
		NEC	Ledo and	On Safety grounds
			Baragolai UG mine	

In CCL, NCL and MCL no mine has been abandoned/declared closed during the last three years and the current year.

- (c) No direct loss was incurred owing to suspension of operation of these mines, due to exhaustion of their extractable reserve/conversion of underground mine to opencast mine/safety/economic considerations etc. However, the manpower and other assets of these closed mines have been transferred and gainfully utilized in the neighbouring mines, where there is surplus capacity.
 - (d) No, Sir.
 - (e) Does not arise in view of reply to part (d) above.

Declaration of 'go' and 'no go' zones

3572. SHRI R.C. SINGH: Will the Minister of COAL be pleased to state:

- (a) the details of 'go' and 'no go' zones declared by the Ministry of Environment and Forests, State-wise;
- (b) whether it is a fact that due to above classification, there would be more than 500 million tonnes of coal shortage in the next few years; and
- (c) if so, how the Ministry would look at this issue in view of limited coal reserves in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) to (c) An exercise has been taken up jointly by Ministry of Coal and Ministry of Environment &

Forests to superimpose maps of coal bearing areas on maps of forest cover in case of nine coalfields with a view to identify prima-facie 'Go' and 'No-Go' areas for coal mining. The exercise is in an advanced stage but an estimation of impact on production would be premature. A series of meetings have also taken place in this regard in the Prime Minister's Office and the Planning Commission to arrive at an acceptable criteria to delineate 'Go' and 'No-Go' areas for coal mining.

Security and safety of coal mines

3573. SHRI K.N. BALAGOPAL: Will the Minister of COAL be pleased to state:

- (a) whether Government has reviewed the security and safety features of coal mines in the wake of mine accidents happened in different countries recently; and
 - (b) if so, the details of precautions taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):
(a) and (b) No Sir. However, Indian Coal Sector is aware of the safety related advancements and developments in the other countries. The coal companies in addition to eomplying with the statutory requirement for mine safety have also adopted the following safety measures:

- Established a structured multi-disciplinary Internal Safety Organization (ISO) to assist the line management at various levels in matters related to safety.
- ii) Risk Assessment & Management, as a tool for enhancement of safety, has been introduced.
- iii) Safety Committees comprising all sections of workers and management are functioning in each mine.
- iv) At area level and Headquarters level bi-partite and tripartite meetings comprising Director General Mines Safety (DGMS), Trade Union representatives and management are held regularly.
- v) At CIL level, Apex Safety Board comprising representatives of Trade Union, DGMS and CMDs of subsidiary companies are meeting regularly under the chairmanship of Chairman, CIL.